

**THE HIGH COURT OF TRIPURA**  
**AGARTALA**

**CORRIGENDUM NOTICE NO. 2**

No. F.6(21)-HC/Vol-III/2016-17/7876

Dated- 19-04-2017

The following amendment is hereby incorporated in our tender vide F.6(21)-HC/2016-17/HW-02 dated 29.03.2017, for Supply, Testing, Installation and Maintenance of Computer Hardware, Display Board Monitors, Printers and Information Kiosks under Phase-II of the e-Courts Project.

**AMENDMENT**

Sl. No.		As provided in the Tender Document	Now, Changed to and accordingly to be read
1	Document Download/Sale End Date	19-04-2017 at 16:00 (hrs)	26-04-2017 at 16:00 (hrs)
2	Last Date and Time for Uploading of Bids	19-04-2017 at 16:30 (hrs)	26-04-2017 at 16:30 (hrs)
3	Date and Time of Opening of Technical Bids	20-04-2017 at 11:00 (hrs)	27-04-2017 at 11:00 (hrs)
4	Opening of the Financial Bids	25-04-2017 at 16:00 (hrs)	29-04-2017 at 16:00 (hrs)

**Note :-**

- i) Remaining Terms and Conditions of the Tender / RFP will remain unchanged.
- ii) The Tenderers are requested to regularly visit the websites "<https://tripuratenders.gov.in>" and "<http://thc.nic.in/>" to keep themselves updated.

19.04.17  
(S. Bhattacharjee)  
Registrar (Admn. P & M)  
High Court of Tripura  
Agartala

Copy forwarded for information to:-

1. The Registrar (Judicial), High Court of Tripura, Agartala.
2. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
3. The Registrar (Admn. P & M), High Court of Tripura, Agartala.
4. The Dy. Registrar (Judicial)-cum-CPC, High Court of Tripura, Agartala.
5. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge In-charge ICT including eCourts Project, High Court of Tripura, Agartala.
6. The Secretary attached to Registrar General, High Court of Tripura, Agartala.
7. The System Analyst, High Court of Tripura, Agartala. He is requested to do the needful to upload the Corrigendum in the website of the High Court of Tripura, Agartala.
8. Respective file.

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Registrar(Admn. P & M)  
High Court of Tripura  
Agartala